

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2453.
TO BE ANSWERED ON FRIDAY, THE 13TH MARCH, 2026.**

STRENGTHENING THE NATIONAL SINGLE WINDOW SYSTEM

2453. SHRI S NIRANJAN REDDY:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that multiple Central, State and Municipal approvals operate through separate digital portals without interoperability;
- (b) whether Government has assessed the average time taken for operationalisation of new enterprises due to such fragmented clearances;
- (c) whether Government proposes to strengthen and expand the existing National Single Window System (NSWS) into a fully transactional, end-to-end National Tech-Services Single Window integrating approvals across Central, State, and Municipal authorities; and
- (d) whether global models such as the UAE's Basher platform have been examined for adoption of a unified, fully transactional regulatory approval framework in India?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) & (b): Central and State authorities maintain their own digital portals for providing services to its stakeholders. The National Single Window System (NSWS) was developed as a single digital platform to access information and applying for various approvals, etc. required by businesses across their lifecycle by integrating identified services provided on the various portals of the Central Ministries / Departments and State/ UT Governments. Efforts are ongoing to integrate more services and portals with NSWS to enable seamless processing and improved interoperability.

Further, 33 States/UTs have developed Single Window Systems (SWS). The Single Window Guidebook recommends that States/UTs integrate 80 essential and desirable services within their SWS to provide a comprehensive, end-to-end investor interface. Most States/UTs have progressed to an advanced stage of integration.

(c): The Government is continuously strengthening and expanding the National Single Window System (NSWS) to streamline Government-to-Business (G2B) approval process and further improve ease of doing business. Efforts are ongoing to integrate more G2B services and enable full-cycle Application Programming Interface (API)

integration. It facilitates end-to-end digital processing of G2B approvals by the concerned Ministries/Departments. This helps reduce manual intervention, improve transparency, and shorten processing timelines. At present, NSWS is integrated with 32 Central Ministries/Departments and 33 States/UTs, providing access to more than 300 Central G2B services and over 3,000 State G2B services through a single platform.

- (d):** Global best practices and international single-window models were considered in the design and development of the National Single Window System (NSWS). At the same time, the system has been developed keeping in view India's regulatory framework and requirements.
